Written Answers to

to fully immunize children who are either unvaccinated or partially vaccinated. Measles-Rubella Campaign is being undertaken in select States for children from 9 months to 15 years of age with the aim of eliminating Measles by 2020.

- 8. Name based tracking of mothers and children till two years of age (Mother and Child Tracking System) is done to ensure complete ante-natal, intra-natal and post-natal care and complete immunization as per schedule.
- 9. Rashtriya Bal Swasthya Karyakram (RBSK) for health screening, early detection of birth defects, diseases, deficiencies, development delays and early intervention services has been operationalized to provide comprehensive care to all the children in the age group of 0-18 years in the community.
- 10. Nutrition Rehabilitation Centres (NRCs) have been set up at public health facilities to treat and manage the children with Severe Acute Malnutrition admitted with medical complications. In addition, the mothers are also imparted skills on child care and feeding practices so that the child continues to receive adequate care at home.
- 11. Health and nutrition education through Information, Education and Communication (IEC) and Behaviour Change Communication (BCC) to promote healthy practices and create awareness to generate demand and improve service uptake.
- 12. Various trainings are being conducted to build and upgrade the skills of healthcare providers in basic and comprehensive obstetric care of mother during pregnancy, delivery and essential new-born care.

Convergence of AWCs with MGNREGS

2711. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government's decision to construct Anganwadi Centres (AWCs) in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) proved to be an impetus in Government's endeavour to construct more and more AWCs across the country including Tamil Nadu;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) For construction of Anganwadi Centre

Unstarred Questions

(AWC) buildings under the Integrated Child Development Services (ICDS) Scheme (renamed as Anganwadi Services under Umbrella ICDS Scheme) in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), joint guidelines were issued on 17.02.2016.

Details of AWC buildings sanctioned and the funds released for the above purpose are given below:-

| Year | No. of AWC buildings sanctioned | Funds released (₹ in lakh) |
|---------|---------------------------------|----------------------------|
| | for construction | |
| 2015-16 | 29,941 | 24603.55 |
| 2016-17 | 81,447 | 101139.00 |

Out of 81447 units sanctioned during 2016-17, 4303 units were approved for the State of Tamil Nadu and ₹ 5163.60 lakh was released for the same. State/UT-wise details are given in the Statement (See below).

(c) Question does not arise.

Statement Number of AWC buildings approved and funds released for construction of AWC buildings under MGNREGA during 2015-16 and 2016-17

(₹ in lakhs) S1. State Construction Funds Construction **Funds** No. of AWC released of AWC released buildings under buildings under 2016-17 **MGNREGA MGNREGA** (Unit Approved) (Unit Approved) 2015-16 2016-17 1 2 3 4 5 6 Andhra Pradesh 4713.60 1. 2628 3153.60 3928 2. Bihar 10335 12402.00 2000 2000 2400.00 3. Chhattisgarh 2362.15 4. Gujarat 431 517.20 Haryana 647 776.40 Himachal Pradesh 160 288.00 Jammu and Kashmir 863 1553.40

Death penalty for rape of girls below 12 years

2712. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is facing serious opposition from social activists including Child Right Activists in its efforts to prescribe death penalty for rape of girls below the age of 12;
 - (b) if so, the details thereof;
- (c) whether Government has received any suggestions/representations/ memoranda in this regard; and
- (d) whether Government is determined to move further in this regard or going to wait and seek more suggestions?